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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 16/11/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

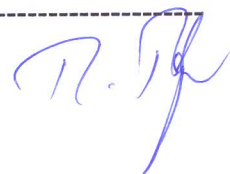
APPLICATION NUMBER :  
PETITION NUMBER : TCP/44/2016  
NAME OF THE PETITIONER(S) : C. Ramachandran  
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others  
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. RAJESH

Counsel for R1 to R9



2. Mr. A. Shankar Narayanan, Adv

Dr. S. S. Ravichandran  
Mrs. S. Manjula Devi, Adv  
for PSA & Co company secretaries

For Petitioner



**ORDER**

Counsels representing both the parties present. The counsel for the petitioner argued the matter in part. He prays time for completion of his arguments. At request time is enlarged. Put up on **30.11.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)